

set up under the proposed autonomous institution.

The objective of the proposal in question is to coordinate the activities of the different units now functioning and for the conduct of comprehensive research and advanced studies in the different branches of the Science. The administration of the institute is proposed to be vested entirely with the Government Body that may be constituted for the Institute and the Central and State Governments would give funds to the Governing Body.

(d) The proposal is under consideration and final decision will be taken in the context of available financial resources.

Setting up Mirage Plant in Pakistan

1669. SHRI YADVENDRA DUTT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news-item stating that Pakistan is negotiating with Mirage Organisation to set up a plant for the manufacture of Mirage-2000 in Pakistan in consortium with Gulf States and Saudi Arabia; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The Government do not have any information to the effect that Pakistan is holding negotiations for setting up a plant for the manufacture of Mirage-2000 aircraft in Pakistan, in collaboration with Gulf States and Saudi Arabia.

Accommodation problem for Haj Pilgrims at Srinagar, Chandigarh and Delhi

1670. SHRIMATI PARVATI DEVI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of Haj pilgrims from

Kargil (Ladakh) visit Mecca and other religious places in West Asia every year;

(b) whether it is also a fact that these pilgrims face accommodation problem at Srinagar, Chandigarh and Delhi on the way to these countries and back; and

(c) the steps being taken by Government to construct Musafir Khanas and Sarais for the pilgrims?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes. Muslims from all parts of India (including Ladakh) go on the Haj pilgrimage to Mecca every year. They also go on Ziarat pilgrimage to Iraq, Iran etc.

(b) The State Haj Committee and the State Government of J & K organise the selection and transportation of pilgrims. The Government has not received any complaints about accommodation for J & K pilgrims in Srinagar, Chandigarh and Delhi. A special train is arranged for the journey of pilgrims from J & K to Bombay and back.

(c) Construction of Musafir Khanas and Sarais for Haj pilgrims is done by the respective State Haj Committees. From time to time, the Government makes enquiries about the facilities being extended for the welfare of the Haj pilgrims.

Exploitation of Indian Girls by Foreigners

1671. SHRI RUDOLPH RODRIGUES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any cases have been brought to the notice of Government of India regarding foreigners marrying Indian girls and their deserting them shortly thereafter; and

(b) what immediate steps if any, Government of India proposes to take to prevent such exploitation of our Indian girls?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) Marriage is a personal matter. In the normal circumstances, deserted wives could seek recourse to legal remedies available in foreign countries in terms of laws in force governing marriage, maintenance of deserted wives and divorce. For deserted Indian wives seeking maintenance orders against their husbands and getting them enforced should become easier in countries with whom India has reciprocal arrangements.

In any case, Government of India is exercising caution before issuing passports to Indian ladies migrating abroad to join their foreign husbands. Necessary enquiries are being made through the concerned authorities in India and through our Missions abroad to ascertain the *bona fides* of foreign husbands before issuing passports to such ladies. It is proposed to scrutinise passport applications of such Indian ladies more carefully in order to prevent their exploitation abroad.

Purchase of F-5E Deep-Strike Aircrafts by Pakistan from U.S.A.

1672. SHRI S. S. SOMANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan is buying F-5E deep-strike aircrafts from the United States; and

(b) if so, the reaction of Indian Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). According to latest indications, the Government of Pakistan is not interested in buying F-5E aircraft from the United States.

विभिन्न वर्गों के आयात इस्पात का आयात

1673. डा० लक्ष्मी नारायण पांडेय : क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विभिन्न वर्गों के आयात इस्पात का देश में उत्पादन नहीं होता है और उसे विदेशों से आयात करना पड़ता है;

(ख) यदि हाँ, तो उसका प्रतिवर्ष कितनी मात्रा में आयात होता है तथा देश की खपत कितनी है और इसका आयात किस ढंग में होता है तथा उसके वितरण के लिए क्या प्रबंध किये गये हैं; और

(ग) क्या छोटे उपभोक्ताओं द्वारा संघे आयात की अनुमति दी जाएगी ?

इस्पात और खान मन्त्रालय में राज्य मंत्री (श्री कड़िया मुण्डा) : (क) देश में कई प्रकार के मिश्र-इस्पात का उत्पादन होता है। आयात नीति में केवल उसी प्रकार के मिश्र-इस्पात के आयात का व्यवस्था की गई है जिसका या तो देश में उत्पादन बिल्कुल नहीं होता है अथवा उत्पादन पर्याप्त मात्रा में नहीं होता है।

(ख) आयात की मात्रा अलग-अलग वर्ष में अलग-अलग होती है। वर्ष 1975-76 में 61,777 टन, 1976-77 में 390,30 टन और अप्रैल-दिसम्बर, 1977 में 40,836 टन मिश्र इस्पात का आयात किया गया था। उन्मुक्त सामान्य लाइसेंस/सीमित सूची के अन्तर्गत वास्तविक उपभोक्ताओं का कुछ मर्दों के सीधे आयात करने की अनुमति दी गई है। कुछ मर्दों का आयात माध्यम अभिकरणों जैसे स्टील अथॉरिटी ऑफ इण्डिया लि० और खनिज तथा धातु व्यापार निगम लि० की मार्फत किया जाता है। माध्यम अभिकरणों द्वारा आयात के लिये वास्तविक उपभोक्ताओं